

(2019) 02 AHC CK 0012**Allahabad High Court****Case No:** Application U/S 482 No. 37260 Of 2018

State Of Uttar Pradesh And
Another

APPELLANT

Vs

State Of Uttar Pradesh And
Another

RESPONDENT

Date of Decision: Feb. 8, 2019**Acts Referred:**

- Code Of Criminal Procedure, 1973 - Section 205, 317, 340, 437, 437(1), 482
- Indian Penal Code, 1860 - Section 255, 259, 260, 406, 420, 467, 468, 471

Hon'ble Judges: Chandra Dhari Singh, J**Bench:** Single Bench**Advocate:** G.A., Priyanka Midha, Manu Khare**Final Decision:** Dismissed

Judgement